

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)1311/(MB)/2018

CORAM:

SHRI V. P. SINGH
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.9.2019

NAME OF THE PARTIES: Turnekey Infrastructure Pvt Ltd
V/s
Bhattad Brother Realty Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

103. **C.P. (IB)-1311/(MB)/2018**

Heard the argument of the Ld. Counsel for the parties. the petition is admitted.Mr. Shashi Agarwal, having Reg. No. IBBI/IPA-001/IP-P00470/2017-18/10813 is appointed as IRP.

Detailed judgment later on.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)